

Central Administrative Tribunal, Principal Bench

Original Application No. 547 of 2000

New Delhi, this 10th day of April, 2000

Hon'ble Mr. Justice Ashok Agarwal Chairman
Hon'ble Mr. V.K. Majotra, Member (Admnv)

Dr. A.P. Singh, Senior Cartographic Assistant,
All India Soil and Land Use Survey, Deptt.
of Agriculture and Cooperation, Ministry of
Agriculture, IARI Building, Pusa, New Delhi-110012 - Applicant

(By Advocate Shri K.K. Puri)

Versus

The Union of India, through :

1. The Secretary, Ministry of Agriculture,
Dept. of Agriculture & Cooperation,
Krishi Bhawan, New Delhi.
2. The Chief Soil Survey Officer, All India
Soil and Land Use Survey, IARI Building,
Pusa, New Delhi-110012. - Respondents

ORDER (Oral)

By Justice Ashok Agarwal, Chairman.-

The learned advocate appearing on behalf of the applicant prays for leave to withdraw the present OA on the ground that the applicant expects that his claim of upgradation is likely to be favourably considered by the respondents. The prayer is granted. The applicant is permitted to withdraw the OA with liberty. The OA is dismissed as withdrawn.

2. Spare copies of the OA may be returned to the counsel for the applicant.


(Ashok Agarwal)
Chairman


(V.K. Majotra)
Member (Admnv)

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